

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 1022/2016
C. A No.

CORAM:

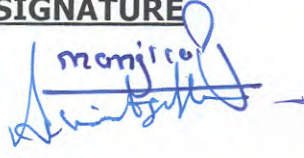

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017**

NAME OF THE COMPANY : M/S. GSC Industries Pvt. Ltd.
V/s
The Registrar of Companies


SECTION OF THE COMPANIES ACT: 560(6)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Manoj Kumar Garg Achint Gupta	Advocate Advocate	Petitioner	
2.	Manshi Raj	Company prosecutor	for ROC, delhi	

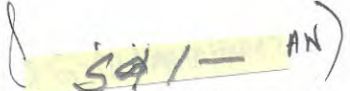
ORDER

Learned Counsel for the petitioner is present. At the request of Learned Counsel for the ROC, matter is adjourned finally by a week to file the objections, if any. Thereafter, the matter will be taken up on merits and disposed of.

List the matter on 09.05.2017


(DEEPA KRISHAN)
MEMBER (TECHNICAL)

U.D.Mehta
18.04.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)